

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1011 of 2020

And

I.A. No. 2753 of 2020

In the matter of:

Power Grid Corporation of India Ltd.

....Appellant

Vs.

Summit Binani & Anr.

....Respondents

Present:

Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Ranjitha Ramachandran, Advocates

Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Misha, Mr. Anoop Rawat, Mr. Vaijayant Paliwal, Mr. Zeeshan Khan, Ms. Charu Bansal, Advocate for R-1

Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharyya, Ms. Sanskriti Sidana, Advocates for R-2

ORDER

(Through Virtual Mode)

04.03.2021: Pleadings are complete. 'Written Submissions' have also been filed.

Let the matter be posted for 'hearing' before **Court No. III on 13th April, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

S.S. /GC